## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2805 ANSWERED ON:10.12.2014 MONITORING OF DISTANCE EDUCATION Patel Shri Devji Mansingram

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to put in place any mechanism for monitoring of distant education in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any complaints of malpractices and misguiding of students by distant educational institutions during the last three years;
- (d) if so, the details thereof, State-wise and year-wise; and
- (e) the action taken/being taken by the Government against such institutions?

## **Answer**

## MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): The University Grants Commission (UGC) is the regulatory authority for monitoring of distance education in the country.
- (c) & (d): As per the information furnished by University Grants Commission (UGC) during last 3 years, 28 complaints have been received in the Commission from various quarters regarding opening of study centres, offering of BE/B.Tech programmes, running of unapproved programmes and opening of franchisee study centres etc. The state wise and year wise list of the same is attached as Annexure.
- (e): UGC has further informed that the Commission examines all the complaints etc. received by it and based on the gravity and seriousness of the complaint (s), issues warning(s), show cause notice(s) and even withdrawal of recognition of the ODL programmes of such institutions for not adhering to the UGC norms and guidelines.